

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/179(CHE)/2023
NAME OF THE PETITIONER(S) : Ugro Capital Ltd.
NAME OF THE RESPONDENT(S) : Right Health Platter Pvt. Ltd.
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Shri. R. Imayavaramban, Ld. Counsel for the Petitioner.
Shri. Pawan Jhabakh, Ld. Counsel for the Respondent.

Arguments on the petition heard.

Ld. Counsels for the parties are directed to file written synopsis of arguments not exceeding three pages within two weeks from today.

List the petition for further hearing on **01.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs